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**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.**

ORIGINAL APPLICATION NO. 465 OF 2016

Date Of Decision:- 21st January, 2019.

**CORAM: R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).**

Vijay S/o. Dinkar Mahajan
Age 27 years, Occ:- Nil
R/o At Post Vikhran, Tq. Erandol,
District Jalgaon (Maharashtra)
Pin code 425109.

...Applicant.

(By Advocate Shri S.D. Joshi).

Versus

1. The Chief Project Manager,
(Conv)'s Central Railway,
Office Building, wadi Bundar,
P D Mello Road, Mumbai 400010.
 2. The Assistant Project Officer
(Recruitment/ Railway Recruitment Cell),
P D Mello Road, CPM (Conversion) Bldg.,
Wadibandar, Mumbai 400010. ... Respondents.
- (By Advocate Shri V. S. Masurkar).**

ORDER (ORAL)

PER:- R. N. SINGH, MEMBER (J).

1. None for the applicant. Shri. V.S. Masurkar,
learned counsel for respondents.
2. Today the matter is listed for final hearing. It
transpires that even on the last date of hearing dated 24.09.2018
there was no representation on behalf of the applicant.
3. The case cannot proceed further in the absence of

the applicant and his learned counsel it appears that they have lost interest in pursuing the matter.

4. In the event, the OA is dismissed in default for non-appearance of the applicant and his learned counsel as well as for non-prosecution. No order as to cost.

(R.N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

srp

srp
1/2/19